

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 332 OF 2016 &
IA NOS. 706 OF 2016 & 699 OF 2017**

Dated: 27th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Nuclear Power Corporation of India Ltd.

... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Bhavana Duhoon

Counsel for the Respondent(s) : Mr. Deep Rao for R-2

Mr. Sakie Jakharia for R-3

Mr. Pradeep Misra for R-4

Mr. Anand K. Ganesan
Ms. Neha Garg for R-13

Mr. T.A.N. Reddy
Mr. Rohit Gera

ORDER

List the matter on **25.10.2017.** In the meantime, affidavit of service be filed.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/tpd